

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 201**  
**TA (IBC)- 31(PB)/2022**

**IN THE MATTER OF:**

Abhijit Rajan

... Petitioner/Applicant

v.

Union Bank of India & Ors.

... Respondent

**Order Under Section Rule 16(d) NCLT , 2016**

**Order delivered on 23.01.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Renotified to 25.01.2023.

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**Assistant Registrar (In- Charge)**

23.01.2023  
Vinod Arora